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C.P.No.870/KB/2012 – Mrs. Sharoo Sud Vs. Bhagwan Finance Corporation Ltd. & Ors.

ORDER

Ld. Counsel for the petitioner is present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 28.02.2018 for hearing.

sd

(Jinan K.R.)  
Member (Judicial)

sd

(V.P. Singh)  
Member (Judicial)